

(e) whether high prices were paid for the land for the store building, when its actual worth was much less according to the Assistant Registrar of Co-operative Societies; and

(f) whether Government have asked the Government of U.P. to order an inquiry in view of the fact that large Central funds are involved?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Yes Sir, the Central Government made available funds to the U. P. State Government for giving financial assistance to the wholesale consumer cooperative store, Bareilly.

(b) Rs.4.10 lakhs.

(c) The Government of India have been informed of the supersession of the Board of Directors by the Deputy Registrar, Cooperative Societies, Bareilly,

(d) An embezzlement has been noticed and the matter is under police investigation.

(e) The land was purchased with the approval of the Deputy Registrar, Government of India are not aware of the views of the Assistant Registrar.

(f) Developments are being watched by the Government of India.

Salaries of Panchayat Sevaks

3081. Shri Madhu Limaye:
Shri Hukam Chand
 Kachhavaia:
Shri Kishen Pattnayak:
Shri Bade:
Shri Yudhvir Singh:

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether the Central Government have formulated any scheme of assistance for raising the salaries of Panchayat Sevaks in Bihar and other

States from the present level of Rs. 65 to Rs. 100;

(b) how much of the additional cost will be borne by the Centre and how much by the States under this scheme; and

(c) whether this scheme has been implemented in Bihar and other States?

The Deputy Minister of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) to (c). A scheme for augmenting and upgrading the cadre of Panchayat Secretaries is under consideration for inclusion in the Fourth Plan. Details of the additional cost and pattern of sharing between the Centre and the States are being worked out. The scheme, if included in the Fourth Plan, would be implemented in all the States.

Luxury Hotels by Hiltons

3082. Shri Mohammed Koya:
 Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) whether it is a fact that M.S. Hiltons have been given license to start five luxury hotels in five principal cities of India;

(b) if so, the terms and conditions; and

(c) its effect on the indigenous hotel industry?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy) (a) to (c). Hiltons have not been given any licence to start five luxury hotels in five cities of India. An Indian party is having negotiations with Hilton Hotels International of U.S.A. for collaboration in the setting up of a luxury hotel in Bombay. After finalisation of the proposed terms of agreement between the two parties, these will be submitted to Government for consideration.